

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)
(Chennai Circuit Bench)**

Appeal No. 23 of 2013

Dated : 12th February, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of

Tamil Nadu Generation & Distribution Corporation ...Appellant(s)

Versus

Tamil Nadu Electricity Regulatory Commission & Anr. ...Respondent(s)

Counsel for the Appellant(s) : Mr. S. Vallinayagam

Counsel for the Respondent (s) : Mr. R. Selvakumar for R-1

ORDER

Mr. R. Selvakumar, Learned Counsel is filing vakalatnama today on behalf of the Respondent no. 1. Nobody has entered appearance on behalf of Respondent no. 2 despite service of notice.

Post the matter for hearing on **07.03.2013 at Chennai Circuit Bench.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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